

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. CPC 38 of 99
(C.A. 1084/1997)

Date of order : 14.9.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

BHIM CH. PAL

VS.

A. SALWANKA(E. RLY.)
(UNION OF INDIA & ORS.)

For the applicant : Mr. B. Chatterjee, counsel
Ms. B. Mondal, counsel

For the respondents : Mr. M.K. Bandopadhyay, counsel

O R D E R

The CPC No. 38 of 99 has been disposed of by this Tribunal by an order dated 18.11.99 on the ground that the appeal against the order passed by this Tribunal was pending for decision before the High Court. It appears that this case has been listed in the cause list of today on mention of 1d. counsel for the alleged contemner Mr. B. Chatterjee for which the ~~applicant~~ has to appear before this Tribunal unnecessarily today i.e. on 14.9.2000.

2. In view of the above, the applicant is directed to pay a cost of Rs. 200/- to the alleged contemners. The alleged contemner is directed to ~~not~~ comply with the decision of the Hon'ble High Court in this regard.

G. S. Maingi
MEMBER(A)

H. Ch.
MEMBER(J)